CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No.CPC. 350/88/2017   Date of Order: 04.12.2017
   OA. 350/630/2016
   MA. 350/519/2016
   MA. 350/520/2016

Present: Hon'ble Ms. Manjula Das, Judicial Member
            Hon'ble Dr. Nandita Chatterjee, Administrative Member

            Rajkumar Nandi & Others
                    Vs.
            Mr. Harindra Rao & Anr.

For the Applicant   : Mr. N. Roy, Counsel

For the Respondents   : Mr. BL Gangopadhyay, Counsel

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

        By this Contempt Petition the petitioner prayed for issuance of contempt

proceeding under Contempt of Courts Act, 1971.

2.   Mr. N. Roy, learned counsel appeared on behalf of the petitioner and

submitted that this Tribunal vide order dated 08.06.2016 in O.A. 350/00630/2016

disposed of the matter by directing the respondent no. 5, the Divisional Railway

Manager, Eastern Railway, Howrah Division or any other competent authority to

look into the grievance of the applicants and decide their representation as per

rules within a period of two months from the date of communication of this order.

        Mr. Roy further submitted that immediately after obtaining the certified

copy of the order dated 08.06.2016 the advocate intimated the department vide

letter dated 17.06.2016 by enclosing the photocopy of the order of the Tribunal

dated 08.06.2016. According to the learned counsel that despite receipt the same

on 22.06.2016, the alleged contemnors are sitting idle in the matter and have deliberately and willfully disobeyed the order passed by this Tribunal. As such contempt lies upon the respondents.

3. In view of that, issue notice to the alleged contemnors, returnable within 4 weeks. Reply, if any, be filed within the period.

4. List on 24.01.2018.

5. This MA. No. 519/2016 has been filed for condonation of delay in filing the MA. No. 520/2016 for extension of time for implementation of the order passed by this Tribunal on 08.06.2016.

6. In view of issuance of notice to the alleged contemnors, both the MAs stand infructuous.

(Dr. Nandita Chatterjee)   (Manjula Das)
    Member (A)   Member (J)

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